

Shri K. K. Basu: Is it true that in the recent ECAFE conference, and to which our hon. Minister of Commerce led the Indian delegation, the Soviet Government made an offer to supply us capital goods on a barter basis?

Shri T. T. Krishnamachari: I shall find out from my hon. colleague, whether that was so.

Shri Gopala Rao: Are the Government aware of the fact that there are huge stocks of tobacco lying, due to the refusal of the Government to allow export to Japan, China and other countries?

Shri T. T. Krishnamachari: I am afraid I shall have to ask for notice.

Shri Gopala Rao: Has the hon. Minister received any representation from tobacco merchants from various States in the country?

Shri T. T. Krishnamachari: I have not.

Shri K. K. Basu: The hon. Minister of Commerce is here. I do not know whether he can answer that question.

Mr. Deputy-Speaker: The hon. Minister of Commerce can answer that question.

The Minister of Commerce (Shri Karmarkar): What question? If the hon. Member repeats that question, I shall answer.

Shri K. K. Basu: The question was whether in the recent ECAFE conference, the Soviet delegation made an offer to supply us with capital goods on barter basis, whether it is true, and if so what steps we have taken on that?

Shri Karmarkar: There was no such offer, and it was not relevant for them to make any such offer at this conference.

Shri K. K. Basu: Will the hon. Minister inquire from the Department, whether any report to the effect that an offer has been made was published in the newspapers in India?

Shri Karmarkar: In the ECAFE, if there was any such report, it was a wrong report.

MANUFACTURE OF QUINK

*450. **Shri V. P. Nayar:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether capital issue has been allowed by the Government of India for an Indian Company with the participation of the Parker Inc. (Ink and

Pen manufacturers of United States) at Madras; and

(b) whether Government propose to lay on the Table of the House a list of Directors of this company as on date of Capital Issue, with the changes in the Directors, if any, thereafter?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) and (b). The attention of the hon. Member is invited to the reply given by me to Starred Question No. 400A by Shri Nambiar on the 18th November, 1952.

Shri V. P. Nayar: On a point of submission, Sir. When such answers are given, and when we do not know what the answers would be, till they are read out, it is not possible for us to make a reference to the previous answers and then put supplementaries. I put a question to the hon. Minister, and he refers me to the answer which he gave on a previous occasion. Are we to go to the Library, refer to the answer and return for our supplementary? At least, let him give the substance of what that answer was.

Shri T. T. Krishnamachari: The question was exactly the same.

Mr. Deputy Speaker: Was the question exactly the same? Is it during this session or the last session, that the same question was put and the answer was given?

Shri Chattopadhyaya: If they give the same answers again, that will be helpful.

Shri Punnoose: May I know why this was admitted in that case?

Mr. Deputy-Speaker: Order, Order. I must say that the practice followed is this. Whenever it is not very old, it is not usually answered,—when it was answered either in this session or just in the previous session. If there has not been any change for the hon. Minister to give a different answer, it is usual to say that the answer has been given already in answer to question No. so and so. If hon. Members who are new have forgotten that, I would only suggest that whenever hereafter hon. Ministers refer to the previous answers, given during the previous session or this session, they may, as they place statements in the Notice Office, give a statement to the effect that hon. Members may refer to such and such a question, the answer for which was given on such and such a day. That will fac-

litate hon. Members, and it will be done hereafter.

Shri V. P. Nayar: Sir, for the present we do not know what that answer was, and how can we put supplementaries?

Mr. Deputy-Speaker: That is all right. Hereafter I will advise hon. Members to read the questions and answers of the previous session, and be ready with them. It is not as if the burden is on the hon. Minister only to be constantly watching and saying 'Refer to such and such a day for the answer to such and such a question'. Why should they only be referring? Hon. Members also must refer to them.

Shri V. P. Nayar: It is a mistake that we relied upon the Notice Office. May I ask a question, Sir?

May I know whether Government have considered how this new industry Parker Inc. in India, will affect the indigenous ink industries?

Shri T. T. Krishnamachari: The matter has been considered by the Secretaries' Committee, who gave the permission.

Shri K. K. Basu: May I know the amount of the foreign capital which was allowed to be brought in, under the foreign exchange control?

Shri T. T. Krishnamachari: Two-thirds of two lakhs.

Shri V. P. Nayar: May I know whether the Quink manufactured in India will be sold at reduced rates, that is at rates less than what are prevailing now?

Shri T. T. Krishnamachari: I would suggest to the hon. Member to wait and see.

Shri Nanadas: May I know whether the Parker Company is going to set up a factory for the manufacture of pens, at Madras?

Shri T. T. Krishnamachari: That is the understanding.

TRAINING IN DAM CONSTRUCTION

*451. **Shri S. N. Das:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether there is any proposal to draw up a scheme to give advanced training to engineers in design and in the construction of dams and barrages;

(b) if so, what are its important features; and

(c) what will be the total cost involved and the number of persons that will be trained under the scheme?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Yes, Sir.

(b) and (c). The details of the scheme are still under preparation. It is therefore not possible to give any information at this stage.

Shri S. N. Das: May I know, Sir, whether arrangements are available at the sites of the river valley projects under construction at present for practical training in these matters?

Shri Hathi: For practice' training, Sir, there is already a scheme in existence where fresh graduates are being sent.

Shri S. N. Das: May I know, Sir, whether any efforts have been made to ascertain the requirements with regard to technical personnel for these projects?

Shri Hathi: Yes, Sir. We have been trying to have an assessment of the personnel required for the next five years.

Shri S. N. Das: May I know, Sir, whether any State Governments have requested the Central Government to start this practical training at an early date and if so, which are those States and whether they are willing to co-operate in the financial aspect of the question?

Shri Hathi: I have no information if any State has approached the Central Government, for deputing engineers for practical training.

MACHINE TOOLS COMPANY

*453. **Sardar A. S. Saigal:** (a) Will the Minister of Production be pleased to state whether it is a fact that Oerlikon Machine Tools Company of Switzerland has established the Machine Tools Factory at Jalahali near Bangalore?

(b) Has any agreement been reached as to what amount Government will have to spend for this?

(c) When will this company be able to start production and how many high speed lathes, milling machines, and heavy duty drilling machines will be produced per year?

(d) What will be the total expenditure on the factory by the time it goes into full production?